NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 4(ND)12 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA **HON'BLE MEMBER (J)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2016

NAME OF THE COMPANY: M/s. Suhas Chakma V/s. M/s. South Asia Human Right Documentation Centre Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

71

S.NO NAME DESIGNATION REPRESENTATION FART BAIT FAS Petitioner Nitesh human Advocate Singh

2. Neha

ORDER

Learned counsel for the petitioner is present. None for the respondents. List on 27.09.2016 for the appearance of the respondents.

(R. Varadharajan) Member (Judicial)

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(Maharaj Krishan Hanjura) Member (Judicial)

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